

not been able to cover more than 11 questions.....

SHRI INDRAJIT GUPTA : We have covered about 20.

MR. SPEAKER : But some hon. Members' questions did not come up. Later on, they approach me and say that their names had not come up. So many Members have been left out. Let us see what progress we make tomorrow.

WRITTEN ANSWERS TO QUESTIONS

शेख अब्दुल्ला की गतिविधियों पर प्रतिबन्ध

*214 श्री ओंकार लाल बेरवा :

श्री मोहन स्वरूप :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या शेख अब्दुल्ला देश के केवल कुछ भागों में ही घूम फिर सकते हैं या उन्हें देश के किसी भी भाग में जाने की स्वतन्त्रता है ; और

(ख) इस समय केन्द्रीय सरकार द्वारा शेख अब्दुल्ला को क्या सुविधाएं दी जा रही हैं ?

प्रधान मंत्री, परमाणु ऊर्जा मंत्री, गृह मंत्री तथा सूचना और प्रसारण मंत्री : (श्रीमती इन्दिरा गांधी) : (क) जम्मू व कश्मीर सरकार ने अपने लोक सुरक्षा अधिनियम के अन्तर्गत जम्मू व कश्मीर राज्य में शेख अब्दुल्ला के प्रवेश पर प्रतिबन्ध लगाते हुए आदेश जारी किए हैं। देश के इस भाग के अलावा किसी अन्य भाग में आने जाने के लिए उन पर कोई प्रतिबन्ध नहीं है।

(ख) केन्द्रीय सरकार ने शेख अब्दुल्ला को नई दिल्ली में एक सरकारी भवन आवंटित किया है। उनसे भवन तथा फर्नीचर का किराया वसूल किया जा रहा है।

Impediments in Rupee Trade with Yugoslavia

*216. **SHRI P. K. DEO :** Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether a serious difficulties have arisen in regard to the future of the rupee trade with Yugoslavia ;

(b) if so, the various impediments coming in the way of the continuation of this agreement ; and

(c) whether any initiative has been or is being taken by India to solve this problem ?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : (a) to (c). The Yugoslav proposal to discontinue the current Rupee payment arrangement is presently under negotiations between the two Governments.

Demand for Reconstitution of Press Council

*218. **SHRI KALYANASUNDARAM : SHRI RAMAVAIAR SHASTRI :**

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Fifth Annual Conference of the Indian Working Journalists' Association held recently at Gandhinagar has demanded abolition of the present Press Council and Constitution of a more representative body in its place ; and

(b) if so, the decision taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) Yes, Sir.

(b) Although there is no immediate proposal to reconstitute the Press Council which was formed recently in accordance with the amended provisions of the Press Council Act, Government have under study all the recommendations made by the Annual Conference of the Indian Federation of Working Journalists.